

31st March, 1962 was Rs. 3.5 crores. As against this target, the actual production for this period is likely to be just over Rs. 2 crores.

(d) Construction work is progressing generally according to schedule. The fall in production compared to the estimate is mainly attributable to (i) delays in obtaining raw materials and components from U. K. for the first year's production; and (ii) labour troubles.

(e) Work connected with the Rs. 25 crores output programme is likely to be completed by 1963-64; and the capacity of the plant is expected to reach the targetted output of Rs. 25 crores before the end of the Third Plan. The expansion of the factory for an annual output of about Rs. 52 crores to be achieved by 1969-70, is under consideration.

(f) The Heavy Electricals Plant at Bhopal will ultimately produce heavy electrical equipment such as hydraulic and thermal turbines, transformers, switchgear and industrial controlgear, generators and motors (including traction motor, for electric locomotives) and capacitors.]

चोरी छिपे सामान ले जाते हुए गवर्नमेंट फार्मस प्रेस, अलीगढ़ के कर्मचारी का पकड़ा जाना

३२८. श्री नवाबसिंह चौहान : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि २० दिसम्बर, १९६१ को गवर्नमेंट फार्मस प्रेस, अलीगढ़ का एक कर्मचारी विदेशों से चोरी छिपे सामान लाता हुआ पालम हवाई अड्डे पर कस्टम अधिकारियों द्वारा पकड़ा गया था ;

(ख) यदि उपरोक्त भाग (क) का उत्तर 'हां' हो तो उसके पास क्या क्या सामान पाया गया ; और

(ग) क्या उसके घर की भी तलाशी ली गई थी और यदि हां, तो वहां से क्या क्या कागजात बरामद हुए थे उस मामले में इस समय क्या कार्यवाही हो रही है ?

t [EMPLOYEE OF GOVERNMENT FORMS PRESS, ALIGARH CAUGHT FOR SMUGGLING OF GOODS

328. SHRI NAWAB SINGH CHAUHAN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that an employee of the Government Forms Press, Aligarh was caught by the Customs authorities at the Palam Airport on the 20th December, 1961 while smuggling goods from abroad;

(b) if the answer to part (a) above be in the affirmative, what goods were found with him; and

(c) whether his house was also searched, and if so, what documents were seized there and what action is being taken in this case at present?]

वित्त मंत्री (श्री मोरारजी आर० देसाई):

(क) और (ख) यह ठीक है कि गवर्नमेंट आफ इंडिया प्रेस, अलीगढ़ का एक कर्मचारी २० दिसम्बर, १९६१ को पालम हवाई अड्डे पर उतरा। लेकिन कस्टम वालों को उसके पास कोई निषिद्ध वस्तु नहीं मिली। उस समय उसके पास जो कागजात मिले, उनसे पता चलता था कि उसने विदेशी मुद्रा विनियमन अधिनियम (फारेन एक्सचेंज रेगुलेशन ऐक्ट), १९४७ के कुछ उपबन्धों (प्रावीजन्स) का उल्लंघन किया है। मामला विचाराधीन है।

(ग) यह सच है कि इस मंत्रालय के प्रवर्तन निदेशालय (एनफोर्समेंट) डाइरेक्टरेट के अफसरों द्वारा अलीगढ़ में इस व्यक्ति के घर की तलाशी ली गयी थी, लेकिन कोई कागज बरामद नहीं हुआ।

[THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) and (b) It is a fact that an employee of the Government of India Press, Aligarh, landed at Palam Airport on 20th December, 1961. No contraband articles were, however, found from him by the Customs. Certain documents which were seized from him then, however, indicate that he may have contravened some provisions of the Foreign Exchange Regulation Act, 1947. The case is under adjudication.

(c) It is a fact that his residence at Aligarh was searched by the officers of the Enforcement Directorate of this Ministry; but no document was seized.]

क्षेत्रीय सेना की योजना सम्बन्धी परामर्श समितियाँ

३२६. श्री विमलकुमार मन्नालालजी
चौरङ्गिया : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्षेत्रीय सेना की योजना के संबंध में जनता का सहयोग प्राप्त करने के लिये किन किन राज्यों में परामर्श समितियाँ बनाई गई हैं; और वे कब कब बनाई गई थीं; और

(ख) मध्य प्रदेश की समिति बनने के बाद उसकी कितनी बैठकें हुई हैं ?

t [ADVISORY COMMITTEE ON TERRITORIAL ARMY SCHEME

329. SHRI V. M. CHORDIA: Will the Minister of DEFENCE be pleased to state:

(a) the names of the States where Advisory Committees have been set up to enlist public co-operation in the Territorial Army Scheme and when each one of them was set up; and

(b) the number of meetings held by the committee for Madhya Pradesh since its setting up?]

प्रतिरक्षा मंत्रालय में राज्य मंत्री (श्री के० रघुरामैया) : (क) निम्नलिखित राज्यों में उनके सामने दी गई तिथियों को राज्य मन्त्रणा समितियाँ बनाई गई थीं :

आंध्र प्रदेश	११-१२-५४
असम	७-८-५४
बिहार	५-१२-५३
गुजरात	१६-२-६१
केरल	६-२-५४
मध्य प्रदेश	४-७-५३
मद्रास	२३-७-५३
महाराष्ट्र	पहले पहल बम्बई राज्य के लिये बनाई गई थी १६-६-५३ की
मैसूर	२५-१-५६
उड़ीसा	१६-६-५३
पंजाब और हिमाचल प्रदेश	पहले पहल पंजाब और हिमाचल प्रदेश दिल्ली के लिये बनाई गई थी २७-२-५४ को
राजस्थान	१५-११-५७
उत्तर प्रदेश	५-१२-५३
पश्चिमी बंगाल	१६-६-५३
संघ क्षेत्र दिल्ली	१५-६-६१
(ख) आठ ।	

†[THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. RAGHURAMIAH): (a) State Advisory Committees were constituted in the following States on the dates shown against each of them:—

Andhra Pradesh	. 11th December, 1954.
Assam	. . . 7th August, 1954.
Bihar	. . . 5th December, 1953.
Gujarat	. . . 16th February, 1961.
Kerala	. . . 6th February, 1954.
Madhya Pradesh	. 4th July, 1953.
Madras	. . . 23rd July, 1955.